

Government of Jammu and Kashmir
Department of Food, Civil Supplies and Consumer Affairs
Civil Secretariat, Jammu.

Notification

Jammu, the 6th February, 2017.

SRO 47.- In exercise of powers conferred by Clause (b) of sub-section (1) of Section 8 of the Jammu and Kashmir Consumer Protection Act, 1987 and in supersession of all previous notifications issued in this behalf, the Government hereby nominate, from the panel furnished by the concerned Selection Committee, the following two persons as members of District Consumer Forum, Baramulla:-

1. Mr. Sheikh Altaf Hussain S/o Sheikh Imam-u-din R/o Azad Gunj, Baramulla (Rtd. District & Sessions Judge)
2. Ms. Veena Kour D/o S. Raghbir Singh R/o Noorbagh, Baramulla (Advocate)

They shall hold office for a term of three years or upto the age of 65 years, whichever is earlier..

By order of the Government of Jammu and Kashmir.

Sd/-

(Shafiq Ahmed Raina)IAS
Secretary to the Government
Department of Food, Civil Supplies
and Consumer Affairs

Dated 6 - 02 -2017

No. FCS&CA/DCF(Baramulla)/25/2016

Copy to the: -

1. Secretary to Government, Department of Law Justice and Parliamentary Affairs (W7SC).
2. President District Consumer Forum Baramulla.
3. Director Archives, Archaeology & Museum J & K, Jammu.
4. Pvt. Secy to the Hon'ble Minister for Department of FCS&CA for kind information of the Hon'ble Minister.
5. Pvt. Secy to Secretary to Government, Department of FCS&CA for information of the Secretary.
6. Concerned Members for Compliance.
7. Stock file(W2SC).
8. Incharge Website, Deptt. of FCS&CA.

(Romesh Kumar Giri)

Under Secretary to the Government
Department of Food, Civil Supplies
and Consumer Affairs

6/2